

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4645
ANSWERED ON:18.12.2009
POLICY ON UNAUTHORISED/ ILLEGAL CONSTRUCTION
Ram Shri Purnmasi

Will the Minister of URBAN DEVELOPMENT be pleased to state:

to the reply given to Unstarred Question No. 2682 dated August 17, 2004 regarding Unauthorised Constructions and state:

(a) whether the policy in the matter has been since framed; and

(b) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) : No Sir.

(b) : Does not arise.